

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO - 1151
ANSWERED ON – 29/07/2026

Status of PM SHRI scheme and release of Central assistance

1151 Smt. Jebi Mather Hisham:

Will the Minister of *Education* be pleased to state:

- (a) State-wise/UT-wise implementation status of the PM SHRI scheme, indicating the States/UTs that have signed the MoU, operationalised the scheme and the number of schools approved;
- (b) whether Government proposes to extend the PM SHRI scheme beyond its present term, details thereof;
- (c) whether release of funds under any Centrally Sponsored Scheme has been withheld, delayed or linked to PM SHRI implementation, State-wise/UT-wise details thereof and reasons therefor; and
- (d) whether funds have been sanctioned or released to Kerala under PM SHRI following its recent decision to implement the scheme, if so, the details thereof, and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a): Under the PM SHRI scheme, States/UTs sign a Memorandum of Understanding (MoU) with Centre, laying down the commitments for supporting the schools as PM SHRI schools. Thereafter, the selection of PM SHRI schools is done through the Challenge Mode, wherein schools compete for support to become exemplar schools. As of now, a total of a total of 35 States/UTs along with KVS/NVS/NCERT have signed the MoU to implement the scheme. A total of 13,092 schools have been selected as PM SHRI schools across the States/UTs including KVS/NVS/NCERT. The State/UT -wise number of PM SHRI schools selected is attached as **Annexure**. The details of PM SHRI schools may be accessed on the website of PM SHRI scheme at the link: <https://pmshri.education.gov.in/state>.

(b): As per PM SHRI cabinet note, the timeline for implementation of PM SHRI scheme is from 2022-23 to 2026-27.

(c) & (d): The subject 'Education' is in List-III (Concurrent List) of the Seventh Schedule of the Constitution of India. National Education Policy, 2020 (NEP, 2020) is the first education policy of the 21st century and envisions a massive transformation in the education system. The Ministry of Education, Government of India is committed to ensuring that every child, in every corner of the country has access to the transformative benefits of NEP, 2020. Samagra Shiksha was revamped in 2021 to align with the provisions of NEP, 2020. Thus, implementation of Samagra Shiksha is implementation of NEP 2020. Similarly, PM SHRI Scheme, launched in September 2022, aims to showcase all the components of NEP 2020 by developing selected

schools as exemplar schools and to provide leadership to other schools in the neighbourhood. However, the State of Tamil Nadu has not signed the MoU for the PM SHRI Scheme, whereas all other States/UTs have signed the MoU. As such, the State is not implementing the NEP, 2020 in its entirety. Keeping in view the larger perspective as well as educational needs of the children of Tamil Nadu, the admissible Central share of the 'RTE Entitlements' component of Samagra Shiksha has been released.

West Bengal signed the MoU recently in May 2026 and is now participating in the school selection process.

The State of Kerala has signed the MoU on 23rd October 2025, which was to be followed by transparent challenge Mode for the selection of PM SHRI schools. Keeping in view the larger perspective as well as the educational needs of the State children, Rs 99.27 crore has been released as Central Share of the RTE entitlement component of Samagra Shiksha for Kerala during 2025-26.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1151 ANSWERED ON 29.07.2026 ASKED BY SMT. JEBI MATHER HISHAM, HON'BLE MEMBER OF PARLIAMENT REGARDING "STATUS OF PM SHRI SCHEME AND RELEASE OF CENTRAL ASSISTANCE"

The State/UT -wise number of PM SHRI schools selected is as follows:

Sl. No.	States/UTs	Number of PM SHRI schools		
		State government Schools	Central Govt. Schools (KVS /NVS/ NCERT)	Total
1	A & N Islands	16	4	20
2	Andhra Pradesh	935	47	982
3	Arunachal Pradesh	93	26	119
4	Assam	382	65	447
5	Bihar	836	68	904
6	Chandigarh	2	5	7
7	Chhattisgarh	341	52	393
8	Dadra & Nagar Haveli and Daman & Diu	7	3	10
9	Delhi	6	40	46
10	Goa	28	7	35
11	Gujarat	463	66	529
12	Himachal Pradesh	199	28	227
13	Haryana	251	49	300
14	Jammu & Kashmir	396	31	427
15	Jharkhand	363	50	413
16	Karnataka	590	70	660
17	Kerala	0*	47	47
18	Ladakh	37	4	41
19	Lakshadweep	11	2	13
20	Madhya Pradesh	799	145	944
21	Maharashtra	860	86	946
22	Manipur	121	11	132
23	Meghalaya	65	13	78
24	Mizoram	35	10	45
25	Nagaland	49	11	60
26	Odisha	762	78	840
27	Puducherry	12	6	18
28	Punjab	356	62	418
29	Rajasthan	649	100	749
30	Sikkim	47	4	51
31	Tamil Nadu	0*	36	36
32	Telangana	794	38	832
33	Tripura	84	10	94
34	Uttarakhand	241	40	281
35	Uttar Pradesh	1725	163	1888
36	West Bengal	0*	60	60
Total		11555	1537	13092

*The selection process is ongoing in the State of West Bengal. State of Kerala has not participated in the school selection process. The State of Tamil Nadu is yet to sign the MoU under PM SHRI scheme.
